THE VICE-CHAIRMAN (SHRI M.A. BABY) : After 5 o'clock you will be given an opportunity. Now we will take up Private Members' Legislative Business.

# THE PROHIBITION BILL, 1992

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for total prohibition and for matters connected therewith.

The question was put and the motion was adopted.

DR. NARREDDY THULASI RE-DDY : Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI M. A. BABY) : Shri Satya Prakash Malaviya. Not here. Shri S.S. Ahluwalia.

# THE HANDLOOM WEAVERS (WEL-FARE) BILL, 1992

श्री सुरेन्द्रकोत तिह ग्रहल्यालियाः मैं प्रस्ताव करता हूं कि देश में हथकरघा बनकरों द्वारा किए जाने वाले कतिपय कल्याण-कारी उपायों भीर तत्संबंधी मामलों का उपबंध करने वाले विद्येयक को पुर:स्थापित करने की अनुमति दी जाए

The question was put and the motion was adopted.

भी मुरेमाजीत सिंह ग्रहलुवालियाः मैं विश्वेयक को पूरःस्थामित करता हं।

#### THE BACKWARD AREAS DEVE-LOPMENT AUTHORITY BILL, 1992

श्री सुरेन्द्रजीत सिंह प्रहत्वालिया (बिहार) ें मैं प्रस्ताव करता हूं कि देश के भाषिक भीरशैक्षिक दृष्टि से पिछड़े क्षेत्रों के समग्र विकास के लिए एक स्वायत्त प्राधिकरण की स्यापना करने श्रीर तत्संसवत विषयों का **उपबंध करने वा**ले विधेयक की पूर:स्थापित करने की भन्मति दी जाए।

The question was put and the motion n as adopted.

श्री सुरेन्द्रजीत दिह ग्रहल्वालिया : मैं विधेयक को पूर:स्थापित करता है।

### THE CONSTITUTION (AMEND-MENT) BILL, 1992

(to amend articles 343, 348 etc.)

श्री सुरेन्द्रजीत सिह भ्रहल् वालियाः मैं प्रस्ताव करता हं कि भारत के संविधान का श्रीर संशोधन करने वाले विधेयक को पूरः स्थापित करने की अनम ति दी जाए।

The question was put and the motion was adopted.

श्री स्रेन्डजीत सिंह ग्रहल्वालियाः मैं विधेयक को पुर:स्थापित करता हं।

### THE CONSTITUTION (AMEND-MENT) BILL, 1992

(to amend article 16)

SHRI SURESH PACHOURI (Madhya Pradesh): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question vas put and the motion was adopted.

SHRI SURESH PACHOURI : Sir, I introduce the Bill.

### THE TOURISM PROMOTION BILL, 1992

SHRI SURESH PACHOURI (Madhya Pradesh): I beg to move for leave to introduce a Bill to provide for the promotion of tourism to attract more foreign tourists in the country and for matters connected therewith.

The question was put and the motion was adopted.

SHRI SURESH PACHOURI : Sir, I introduce the Bill.

THE VICE-CHAIRMAN (SHRI M. A. BABY): The Constitution (Amendment) Bill, 1992 (to amend article 77) will be taken up for introduction later.